

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

**UNSTARRED QUESTION NO. 1028
TO BE ANSWERED ON: 29.07.2025**

Revision in Classification of CPSEs

1028. SMT. RENUKA CHOWDHURY:

Will the Minister of FINANCE be pleased to state:

- (a) the number of Central Public Sector Enterprises (CPSEs) in each category-Maharatna, Navratna, Miniratna Category I, and Mini Ratna Category II-as of date;
- (b) whether the Government proposes to revise the guidelines governing the classification and performance assessment of CPSEs, if so, the details thereof;
- (c) whether the proposed framework includes provisions for downgrading the status of CPSEs based on performance, a measure not currently in place, if so, the criteria being considered for such downgrading; and
- (d) the names of CPSEs that have been upgraded in the past year and the category they have been elevated to?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

- (a) As on date there are 14 Maharatna, 26 Navratna, 53 Miniratna-I and 10 Miniratna –II Central Public Sector Enterprises (CPSEs).
- (b) Revision of guidelines governing the classification is under study.
- (c) Provision of review of the status of a Maharatna / Navratna CPSE already exists in the present guidelines issued in the years 2010 / 2001 and it includes provision of divestment of status.
- (d) Maharatna and Navratna status has been granted by DPE to the following CPSEs in the last Financial Year i.e. 2024-25:

Maharatna :

1. Hindustan Aeronautics Ltd.

Navratna:

1. National Fertilizers Limited
2. Central Warehousing Corporation limited
3. Housing & Urban Development Corporation Limited
4. Indian Renewable Energy Development Agency Limited
5. Mazagon Dock Shipbuilders Limited
6. Railtel Corporation of India Limited
7. Solar Energy Corporation of India (SECI) Ltd.
8. NHPC Limited
9. SJVN Limited
10. Indian Railway Catering & Tourism Corporation Limited
11. Indian Railway Finance Corporation Limited
